

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: CP/46/2017

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 2 others

NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) S. Manjula Deri) Counsel for M. K. PREETHA J Petitioners for KSR XLO

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for making submissions in relation to the application filed u/s 8 of Arbitration and Conciliation Act, 1996. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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